15.374 hrs.

349

SALARY, ALLOWANCES AND PEN-SION OF MEMBERS OF PARLIA-MENT (AMENDMENT) BILL*

(Amendment of section 8A)

SHRI G. NARSIMHA REDDY: (Adilabad): I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

The motion was adopted.

SHRI G. NARSIMHA REDDY: introduce the Bill.

15.38 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of new article 140A)

श्री ग्रोम प्रकाश त्यागी (वहराइच):
मैं प्रस्ताव करता हूं कि भारत के संविधान का ग्रीर संशोधन करने वाले विधेयक को पुरः-स्थापित करने की ग्रनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

भी भीम प्रकाश स्थागीः मैं विधेयक पेश करता हूं। 15.381 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 335)

श्रो ग्रोम प्रकाश त्यागी (वहराइन):
मैं प्रस्ताव करता हूं कि भारत संविधान
का ग्रीर संभोधन करने वाले
विधेयक को पुरःस्थापित करने की
भनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री श्रोम प्रकाश त्यागी: मैं विधेयक पेण करता हूं।

15.39 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 222)

श्री श्रोम प्रकाश स्थागी: मैं प्रस्ताव करता हूं कि भारत के संविधान का श्रीर संशोधन करने वाले विधेयक को पुन:स्थापित करने की श्रनुमति दा जासे।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

भी जोम प्रकाश स्थानी : मैं विश्वेयक पेश करता हं।

Extraordinary, Part II, section 2,

^{*}Published in Gazette of India dated 29-7-77.